

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 534**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)
REGISTRATION OF CRIMINAL CASES UNDER POCSO ACT**

534. SHRI RAHUL KASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of criminal cases registered, persons arrested, conviction rate achieved and the action taken against the guilty under the Prevention of Children from Sexual Offences Act, 2012 (POCSO) Act, during each of the last three years and the current year, crime and State-wise including Rajasthan;

(b) whether the Government has conducted any study about the efficacy of the POCSO Act, 2012 and if so, the details and findings thereof; and

(c) the budgetary allocation made and its utilization for the implementation of POCSO Act during the said period, State-wise including Rajasthan?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per the information provided by the National Crime Records Bureau (NCRB), State/UT-wise cases registered, cases in which trials were completed, cases convicted, conviction rate and persons arrested under Protection of Children from Sexual Offences Act, 2012 including Rajasthan, during 2014-2016 is enclosed as Annexure-I.

(b) & (c): Protection of Children from Sexual Offences (POCSO) Act 2012, came into force on 14th November, 2012. The Government has not conducted any study on its efficacy as yet. As per the available information, there is no separate budget allocated for the implementation of POCSO Act.

State/UT-wise Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CON),Conviction Rate (CVR) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act (POCSO) during 2014

SL	State/UT	Child Rape (Sec. 4 & 6 POCSO)/ Sec. 376 IPC					Sexual Assault of Children(Sec 8 & 10 POCSO)/ Sec. 354 IPC					Sexual Harassment(Sec.12 POCSO)/ Sec.509 IPC					Other Sections of POCSO					POCSO r/w IPC (TOTAL)				
		CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR
1	Andhra Pradesh	477	185	13	7.0	638	274	64	7	10.9	285	75	24	8	33.3	127	106	17	1	5.9	113	932	290	29	10.0	1163
2	Arunachal Pradesh	43	2	1	50.0	42	8	0	0	-	9	0	0	0	-	0	5	0	0	-	6	56	2	1	50.0	57
3	Assam	125	7	2	28.6	111	70	8	1	12.5	70	0	0	0	-	0	311	5	5	100.0	308	506	20	8	40.0	489
4	Bihar	103	56	13	23.2	121	31	6	0	0.0	35	0	0	0	-	0	57	10	4	40.0	72	191	72	17	23.6	228
5	Chhattisgarh	806	294	88	29.9	890	447	121	48	39.7	484	14	68	33	48.5	15	417	65	22	33.8	415	1684	548	191	34.9	1804
6	Goa	57	7	2	28.6	70	40	1	1	100.0	43	6	0	0	-	1	4	0	0	-	2	107	8	3	37.5	116
7	Gujarat	291	38	5	13.2	397	202	7	0	0.0	261	2	0	0	-	4	118	0	0	-	117	613	45	5	11.1	779
8	Haryana	416	440	90	20.5	502	286	94	13	13.8	320	2	1	0	0.0	2	3	0	0	-	2	707	535	103	19.3	826
9	Himachal Pradesh	135	57	24	42.1	162	51	12	1	8.3	65	1	0	0	-	0	22	0	0	-	19	209	69	25	36.2	246
10	Jammu & Kashmir	37	15	1	6.7	37	7	2	0	0.0	8	1	0	0	-	1	0	0	0	-	0	45	17	1	5.9	46
11	Jharkhand	78	16	9	56.3	100	3	0	0	-	3	0	0	0	-	0	31	6	4	66.7	33	112	22	13	59.1	136
12	Karnataka	694	99	20	20.2	807	66	0	0	-	64	0	0	0	-	0	620	32	7	21.9	667	1380	131	27	20.6	1538
13	Kerala	754	103	35	34.0	848	196	21	5	23.8	200	3	0	0	-	2	439	17	8	47.1	433	1392	141	48	34.0	1483
14	Madhya Pradesh	2352	1818	552	30.4	2915	2449	358	158	44.1	2755	68	3	0	0.0	77	126	26	11	42.3	141	4995	2205	721	32.7	5888
15	Maharashtra	1714	308	57	18.5	2018	1927	388	54	13.9	2353	95	17	1	5.9	78	190	8	0	0.0	174	3926	721	112	15.5	4623
16	Manipur	38	0	0	-	22	5	0	0	-	5	0	0	0	-	0	7	0	0	-	7	50	0	0	-	34
17	Meghalaya	61	7	7	100.0	69	7	0	0	-	7	2	0	0	-	2	48	0	0	-	44	118	7	7	100.0	122
18	Mizoram	91	27	23	85.2	90	32	14	14	100.0	33	0	0	0	-	0	42	0	0	-	17	165	41	37	90.2	140
19	Nagaland	11	2	2	100.0	9	6	0	0	-	6	0	0	0	-	0	0	0	0	-	0	17	2	2	100.0	15
20	Odisha	753	98	13	13.3	715	225	0	0	-	339	39	5	1	20.0	39	109	1	0	0.0	100	1126	104	14	13.5	1193
21	Punjab	476	259	97	37.5	553	151	30	16	53.3	178	0	0	0	-	0	25	1	1	100.0	32	652	290	114	39.3	763
22	Rajasthan	825	354	126	35.6	775	310	20	7	35.0	275	1	0	0	-	1	191	1	0	0.0	177	1327	375	133	35.5	1228
23	Sikkim	40	25	18	72.0	36	7	0	0	-	7	0	0	0	-	0	23	4	1	25.0	23	70	29	19	65.5	66
24	Tamil Nadu	0	201	68	33.8	6	4	0	0	-	3	6	0	0	-	8	1055	31	5	16.1	1141	1065	232	73	31.5	1158
25	Telangana	583	199	32	16.1	883	261	19	3	15.8	315	55	14	0	0.0	99	25	0	0	-	35	924	232	35	15.1	1332
26	Tripura	122	14	6	42.9	119	91	22	0	0.0	78	0	0	0	-	0	32	4	3	75.0	31	245	40	9	22.5	228
27	Uttar Pradesh	1538	517	273	52.8	2346	2831	36	20	55.6	4385	3	0	0	-	4	3637	17	9	52.9	6018	8009	570	302	53.0	12753
28	Uttarakhand	84	27	10	37.0	96	31	4	2	50.0	20	0	0	0	-	0	74	11	4	36.4	70	189	42	16	38.1	186
29	West Bengal	0	0	0	-	0	220	44	8	18.2	184	13	4	2	50.0	14	1058	135	12	8.9	864	1291	183	22	12.0	1062
	TOTAL STATE(S)	12704	5175	1587	30.7	15377	10238	1271	358	28.2	12790	386	136	45	33.1	474	8775	391	97	24.8	11061	32103	6973	2087	29.9	39702
30	A & N Islands	20	4	1	25.0	24	9	3	3	100.0	10	0	0	0	-	0	0	0	0	-	0	29	7	4	57.1	34
31	Chandigarh	32	24	12	50.0	34	17	18	9	50.0	20	0	3	0	0.0	0	0	0	0	-	0	49	45	21	46.7	54
32	D&N Haveli	2	0	0	-	3	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	2	0	0	-	3
33	Daman & Diu	1	3	1	33.3	1	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	1	3	1	33.3	1
34	Delhi UT	1004	321	116	36.1	933	1071	112	42	37.5	831	58	11	1	9.1	60	107	15	3	20.0	93	2240	459	162	35.3	1917
35	Lakshadweep	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	1	0	0	-	3	1	0	0	-	3
36	Puducherry	3	0	0	-	3	0	0	0	-	0	0	0	0	-	0	21	0	0	-	15	24	0	0	-	18
	TOTAL UT(S)	1062	352	130	36.9	998	1097	133	54	40.6	861	58	14	1	7.1	60	129	15	3	20.0	111	2346	514	188	36.6	2030
	TOTAL (ALL INDIA)	13766	5527	1717	31.1	16375	11335	1404	412	29.3	13651	444	150	46	30.7	534	8904	406	100	24.6	11172	34449	7487	2275	30.4	41732

Source: Crime in India

State/UT-wise Cases Registered (CR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act (POCSO) during 2015

SL	State/UT	Child Rape (Sec. 4 & 6 POCSO)/ Sec. 376 IPC					Sexual Assault of Children(Sec 8 & 10 POCSO)/ Sec. 354 IPC					Sexual Harassment(Sec.12 POCSO)/ Sec.509 IPC					Other Sections of POCSO					POCSO r/w IPC (TOTAL)				
		CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR
1	Andhra Pradesh	489	211	51	24.2	635	274	129	13	10.1	278	54	36	8	22.2	50	237	90	6	6.7	270	1054	466	78	16.7	1233
2	Arunachal Pradesh	34	0	0	-	40	8	0	0	-	9	0	0	0	-	0	12	0	0	-	14	54	0	0	-	63
3	Assam	43	1	1	100.0	43	45	2	1	50.0	43	0	0	0	-	0	731	37	13	35.1	716	819	40	15	37.5	802
4	Bihar	116	44	15	34.1	119	11	0	0	-	11	0	0	0	-	0	60	8	7	87.5	57	187	52	22	42.3	187
5	Chhattisgarh	317	514	289	56.2	410	173	170	99	58.2	228	2	8	2	25.0	3	1164	395	134	33.9	1444	1656	1087	524	48.2	2085
6	Goa	50	30	11	36.7	48	28	5	1	20.0	30	1	1	1	100.0	1	0	0	0	-	0	79	36	13	36.1	79
7	Gujarat	57	29	4	13.8	80	134	15	1	6.7	169	2	0	0	-	2	1416	15	3	20.0	1635	1609	59	8	13.6	1886
8	Haryana	261	181	42	23.2	276	282	179	80	44.7	296	5	0	0	-	3	440	91	15	16.5	466	988	451	137	30.4	1041
9	Himachal Pradesh	139	61	20	32.8	181	63	23	5	21.7	79	1	0	0	-	2	3	2	2	100.0	2	206	86	27	31.4	264
10	Jammu & Kashmir	28	17	0	0.0	45	2	5	1	20.0	4	0	0	0	-	0	0	0	0	-	0	30	22	1	4.5	49
11	Jharkhand	24	19	4	21.1	22	17	4	2	50.0	25	0	0	0	-	0	141	27	22	81.5	128	182	50	28	56.0	175
12	Karnataka	0	145	20	13.8	86	45	6	1	16.7	70	1	0	0	-	0	1480	83	11	13.3	1644	1526	234	32	13.7	1800
13	Kerala	720	95	51	53.7	792	240	60	11	18.3	223	10	0	0	-	12	516	49	21	42.9	478	1486	204	83	40.7	1505
14	Madhya Pradesh	1568	1257	303	24.1	2068	1332	993	339	34.1	1647	37	40	16	40.0	50	1687	346	133	38.4	1869	4624	2636	791	30.0	5634
15	Maharashtra	2231	441	96	21.8	2553	2468	421	93	22.1	2896	91	24	5	20.8	101	26	6	1	16.7	39	4816	892	195	21.9	5589
16	Manipur	13	4	1	25.0	10	3	0	0	-	1	2	0	0	-	0	25	0	0	-	12	43	4	1	25.0	23
17	Meghalaya	38	2	0	0.0	31	11	0	0	-	9	0	0	0	-	0	118	5	2	40.0	113	167	7	2	28.6	153
18	Mizoram	30	64	52	81.3	32	25	23	22	95.7	25	0	0	0	-	0	114	27	27	100.0	114	169	114	101	88.6	171
19	Nagaland	8	2	1	50.0	9	2	3	2	66.7	2	0	0	0	-	0	5	1	1	100.0	5	15	6	4	66.7	16
20	Odisha	1052	223	36	16.1	998	290	61	3	4.9	263	11	5	0	0.0	14	19	0	0	-	49	1372	289	39	13.5	1324
21	Punjab	462	377	147	39.0	513	183	56	20	35.7	227	3	2	1	50.0	4	18	5	1	20.0	25	666	440	169	38.4	769
22	Rajasthan	728	241	83	34.4	737	360	70	31	44.3	301	1	0	0	-	3	222	25	16	64.0	169	1311	336	130	38.7	1210
23	Sikkim	1	0	0	-	1	0	0	0	-	0	0	0	0	-	0	54	29	16	55.2	54	55	29	16	55.2	55
24	Tamil Nadu	0	118	28	23.7	28	0	0	0	-	0	0	2	1	50.0	0	1544	270	104	38.5	1841	1544	390	133	34.1	1869
25	Telangana	705	283	26	9.2	678	366	103	5	4.9	342	59	17	8	47.1	56	264	8	0	0.0	267	1394	411	39	9.5	1343
26	Tripura	98	33	11	33.3	101	33	15	1	6.7	38	2	0	0	-	2	0	0	0	-	0	133	48	12	25.0	141
27	Uttar Pradesh	594	626	387	61.8	949	868	331	215	65.0	1244	1	1	1	100.0	1	3078	377	271	71.9	5275	4541	1335	874	65.5	7469
28	Uttarakhand	52	64	48	75.0	50	17	10	5	50.0	27	0	0	0	-	0	99	45	26	57.8	130	168	119	79	66.4	207
29	West Bengal	0	0	0	-	0	203	16	1	6.3	215	12	0	0	-	12	1289	90	20	22.2	1701	1504	106	21	19.8	1928
	TOTAL STATE(S)	9858	5082	1727	34.0	11535	7483	2700	952	35.3	8702	295	136	43	31.6	316	14762	2031	852	41.9	18517	32398	9949	3574	35.9	39070
30	A & N Islands	26	0	0	-	25	12	0	0	-	12	0	0	0	-	0	1	0	0	-	1	39	0	0	-	38
31	Chandigarh	41	18	9	50.0	51	20	18	6	33.3	21	0	1	0	0.0	0	1	0	0	-	0	62	37	15	40.5	72
32	D&N Haveli	2	1	0	0.0	2	0	0	0	-	0	0	0	0	-	0	13	0	0	-	11	15	1	0	0.0	13
33	Daman & Diu	0	0	0	-	0	1	0	0	-	1	0	0	0	-	0	4	0	0	-	7	5	0	0	-	8
34	Delhi UT	927	260	107	41.2	860	871	222	101	45.5	852	52	11	6	54.5	59	86	16	4	25.0	76	1936	509	218	42.8	1847
35	Lakshadweep	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	1	0	0	-	1	1	0	0	-	1
36	Puducherry	0	0	0	-	0	3	0	0	-	3	1	0	0	-	0	45	2	2	100.0	38	49	2	2	100.0	41
	TOTAL UT(S)	996	279	116	41.6	938	907	240	107	44.6	889	53	12	6	50.0	59	151	18	6	33.3	134	2107	549	235	42.8	2020
	TOTAL (ALL INDIA)	10854	5361	1843	34.4	12473	8390	2940	1059	36.0	9591	348	148	49	33.1	375	14913	2049	858	41.9	18651	34505	10498	3809	36.3	41090

Source: Crime in India

State/UT-wise Cases Registered (CR), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act (POCSO) during 2016

SL	State/UT	Child Rape (Sec. 4 & 6 POCSO)/ Sec. 376 IPC					Sexual Assault of Children(Sec 8 & 10 POCSO)/ Sec. 354 IPC					Sexual Harassment(Sec.12 POCSO)/ Sec.509 IPC					Use of Child for Pornography/Storing Child Pornography Material(Sec.14 & 15 POCSO)					Other Sections of POCSO					Protection of Children from Sexual Offences Act, 2012 (TOTAL)				
		CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR	CR	CTC	CON	CVR	PAR
1	Andhra Pradesh	459	369	40	10.8	479	237	132	9	6.8	232	51	22	1	4.5	63	0	0	0	-	0	83	25	1	4.0	81	830	548	51	9.3	855
2	Arunachal Pradesh	49	1	0	0.0	48	8	0	0	-	8	0	0	0	-	0	0	0	0	-	0	2	0	0	-	2	59	1	0	0.0	58
3	Assam	586	95	26	27.4	586	159	26	17	65.4	161	19	1	0	0.0	19	0	0	0	-	0	57	0	0	-	58	821	122	43	35.2	824
4	Bihar	170	46	23	50.0	217	26	3	0	0.0	36	2	0	0	-	2	0	0	0	-	0	35	0	0	-	37	233	49	23	46.9	292
5	Chhattisgarh	984	656	229	34.9	1138	473	256	110	43.0	540	19	7	2	28.6	26	1	1	0	0.0	1	93	39	13	33.3	73	1570	959	354	36.9	1778
6	Goa	40	47	10	21.3	50	29	7	3	42.9	26	6	1	0	0.0	6	0	0	0	-	0	0	0	0	-	0	75	55	13	23.6	82
7	Gujarat	1054	59	5	8.5	1209	210	5	0	0.0	291	7	1	0	0.0	7	1	0	0	-	2	136	0	0	-	168	1408	65	5	7.7	1677
8	Haryana	532	240	55	22.9	643	346	183	31	16.9	331	67	17	5	29.4	76	0	0	0	-	0	75	11	3	27.3	75	1020	451	94	20.8	1125
9	Himachal Pradesh	146	77	18	23.4	187	54	31	7	22.6	63	0	0	0	-	0	0	0	0	-	0	5	0	0	-	5	205	108	25	23.1	255
10	Jammu & Kashmir	21	15	1	6.7	23	2	0	0	-	5	2	1	0	0.0	2	0	0	0	-	0	0	0	0	-	0	25	16	1	6.3	30
11	Jharkhand	205	38	14	36.8	222	81	46	3	6.5	82	10	1	0	0.0	9	19	0	0	-	18	33	0	0	-	32	348	85	17	20.0	363
12	Karnataka	1136	234	46	19.7	1260	264	36	7	19.4	240	49	2	0	0.0	36	3	2	0	0.0	4	113	9	2	22.2	101	1565	283	55	19.4	1641
13	Kerala	957	155	34	21.9	1767	517	80	11	13.8	523	39	4	0	0.0	35	4	0	0	-	4	331	10	2	20.0	342	1848	249	47	18.9	2671
14	Madhya Pradesh	2467	1230	266	21.6	3059	2106	1063	271	25.5	2460	44	20	5	25.0	54	0	0	0	-	0	100	149	99	66.4	105	4717	2462	641	26.0	5678
15	Maharashtra	2292	507	123	24.3	2505	2370	528	122	23.1	2466	86	15	3	20.0	47	1	0	0	-	0	66	4	2	50.0	74	4815	1054	250	23.7	5092
16	Manipur	39	9	1	11.1	26	4	0	0	-	2	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	43	9	1	11.1	28
17	Meghalaya	122	32	26	81.3	123	26	2	2	100.0	26	2	0	0	-	3	0	0	0	-	0	1	0	0	-	1	151	34	28	82.4	153
18	Mizoram	99	36	36	100.0	99	62	19	17	89.5	54	0	0	0	-	0	1	1	1	100.0	1	5	0	0	-	20	167	56	54	96.4	174
19	Nagaland	21	8	4	50.0	19	5	3	2	66.7	7	0	0	0	-	0	0	0	0	-	0	1	0	0	-	1	27	11	6	54.5	27
20	Odisha	1258	240	35	14.6	1203	396	87	3	3.4	351	16	4	0	0.0	16	1	0	0	-	1	257	0	0	-	150	1928	331	38	11.5	1721
21	Punjab	410	193	67	34.7	456	172	98	27	27.6	183	1	0	0	-	1	0	0	0	-	1	13	1	0	0.0	18	596	292	94	32.2	659
22	Rajasthan	858	232	85	36.6	898	359	58	27	46.6	338	12	1	0	0.0	12	3	0	0	-	2	247	95	39	41.1	229	1479	386	151	39.1	1479
23	Sikkim	66	12	7	58.3	73	22	5	2	40.0	24	3	0	0	-	2	0	0	0	-	0	1	0	0	-	1	92	17	9	52.9	100
24	Tamil Nadu	1169	579	153	26.4	1374	211	87	25	28.7	250	96	10	1	10.0	108	9	3	0	0.0	9	98	55	20	36.4	125	1583	734	199	27.1	1866
25	Telangana	690	258	19	7.4	1050	189	41	5	12.2	288	178	13	0	0.0	187	0	0	0	-	0	101	3	1	33.3	100	1158	315	25	7.9	1625
26	Tripura	108	38	16	42.1	114	48	16	8	50.0	51	0	1	0	0.0	0	0	0	0	-	0	0	0	0	-	0	156	55	24	43.6	165
27	Uttar Pradesh	2115	829	381	46.0	3540	2652	598	319	53.3	4592	123	0	0	-	204	2	1	1	100.0	4	62	16	13	81.3	112	4954	1444	714	49.4	8452
28	Uttarakhand	91	29	27	93.1	95	35	5	3	60.0	40	3	0	0	-	2	0	0	0	-	0	89	8	8	100.0	101	218	42	38	90.5	238
29	West Bengal	718	137	36	26.3	582	374	36	4	11.1	406	47	1	0	0.0	43	2	0	0	-	18	991	51	8	15.7	160	2132	225	48	21.3	1209
	TOTAL STATE(S)	18862	6401	1783	27.9	23045	11437	3451	1035	30.0	14076	882	122	17	13.9	960	47	8	2	25.0	65	2995	476	211	44.3	2171	34223	10458	3048	29.1	40317
30	A & N Islands	1	0	0	-	1	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	48	5	1	20.0	50	49	5	1	20.0	51
31	Chandigarh	41	29	14	48.3	49	10	13	5	38.5	12	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	51	42	19	45.2	61
32	D&N Haveli	9	7	2	28.6	12	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	2	0	0	-	2	11	7	2	28.6	14
33	Daman & Diu	8	0	0	-	7	0	0	0	-	1	2	0	0	-	3	0	0	0	-	0	0	0	0	-	0	10	0	0	-	11
34	Delhi UT	813	189	70	37.0	865	766	167	75	44.9	746	41	10	6	60.0	73	0	0	0	-	0	0	6	5	83.3	8	1620	372	156	41.9	1692
35	Lakshadweep	2	0	0	-	2	0	0	0	-	0	0	0	0	-	0	0	0	0	-	0	3	0	0	-	2	5	0	0	-	4
36	Puducherry	29	0	0	-	26	13	0	0	-	11	9	0	0	-	8	0	0	0	-	0	2	0	0	-	1	53	0	0	-	46
	TOTAL UT(S)	903	225	86	38.2	962	789	180	80	44.4	770	52	10	6	60.0	84	0	0	0	-	0	55	11	6	54.5	63	1799	426	178	41.8	1879
	TOTAL (ALL INDIA)	19765	6626	1869	28.2	24007	12226	3631	1115	30.7	14846	934	132	23	17.4	1044	47	8	2	25.0	65	3050	487	217	44.6	2234	36022	10884	3226	29.6	42196

Source: Crime in India